

Order Sheet

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH ALLAHABAD

Registration No. 123 (T) of 1986.

Sarju Pd. VS Union of India and another.

Date	Note of progress of proceedings and routine orders	Date to which case is adjourned
1	2	3
25.7.86	<u>Office Report</u> (1) This is a Misc. Civil Appeal 118 of 1985 arising out of Suit No. 208 of 84 transfer from the Court of VI Addl. District Judge, Varanasi. (2) This case was received on transfer from the Court VI.A.D.J. Varanasi. (3) Notices issued on 1-7-86 fixing 28-7-86 by Rep.A.D. to both the parties and their Counsel. (4) Notice of Sri Sarju Pd. Applicant has been fixed back without service. May before court for order?	
20-7-86	Non. S. Zahoor Hasan, V.C. (T) Non. Ajay Tohm, members (A) Sri C.D. Mukherjee appeared for the respondents. The appellant could not be served. Issue notice again to the appellant by the address given in the grounds of appeal as well as to his counsel Sri S.K. Deo. Put up on 2-9-86 for hearing.	<u>Office Report</u> In compliance of C.A. order dt 28-7-86 Notices were served on 2-9-86 by Repd Post. Notice has not received back after service. Submitted mk 1-9-86

Ram

V.C. (T)

members (A)